

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 106
CA No. 45/JPR/2022
CP No. 13/241/JPR/2022
Under Section 241 of
Companies Act, 2013

In the matter of:

Devendra Kumar Agarwal & Ors.

...Petitioners

Versus

M/s Instaoffice Business Solutions Pvt. Ltd. & Ors.

...Respondents


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Danish Akhtar, Adv.
Shyam Sunder Sharma, Adv.
For the Respondent : Jindagi Shah, Adv.

ORDER

Heard Mr. Danish Akhtar, Adv. along with Mr. Shyam Sunder Sharma, Adv. appearing on behalf of the Petitioner. Ms. Jindagi Shah, Adv. appearing on behalf of the Respondent. List the matter on 11.07.2024.



(Ashish Verma)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 10, 2024